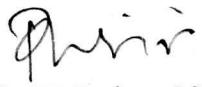


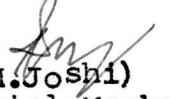
OA/301/88

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

30.3.1988

Neither the applicant nor his advocate present.
The impugned order of transfer dated 25.3.1988 at
page-8, Govt. of India has not made as a party.
The respondent's advocate Mr.B.R.Kyada wants time
for filing reply. Allowed. The case be posted on
29/9/1988 for admission.


(P.H.Trivedi)
Vice Chairman


(P.M.Joshi)
Judicial Member

a.a.bhatt

(1)

O.A./301/88

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

29/9/1988

Heard Mr.A.S.Dave and Mr.N.S.Shevde learned advocates for the applicant and the respondents. After hearing the learned advocates, we are not satisfied that there is any ground for admission. Accordingly, the case is summarily rejected.


(P.H.Trivedi)
Vice Chairman


(P.M.Joshi)
Judicial Member

a.a.bhatt